

DIVISION BENCH

ITEM NO.113

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP (CAA) No.03/ALD/2023 IN CA (CAA) No.02/ALD/2023

(Second Motion)

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	UTKRISHT MANPOWER PARTNERS PVT. LTD. & ANR. WITH ADHEESHTH HOLDING PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Kartikeya Goel, Adv.

: For the Petitioner Company

Sh. Krishna Dev Vyas, Adv.

: For the ROC

Sh. Niraj Kumar Singh, Proxy for

: For the I.T. Deptt.

Sh. Gaurav Mahajan, Sr. S.C.

Sh. Ajit Kumar Singh, AOL

: For the O.L. Alld.

ORDER

Ld. Counsels representing the respective parties are present through VC.

- 1.** The reply/report on behalf of RD/OL as well as the Income Tax Department have already been filed.
- 2.** The Ld. Counsel representing the petitioner company seeks and is granted two weeks' time to file the response to the RD report.
- 3.** The matter is adjourned for further hearing on 7th March, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th February, 2024

*Bipul Kumar Tiwari
(Stenographer)*